

Central Administrative Tribunal
Principal Bench, New Delhi.

D.A. No. 1102/89

New Delhi, This the 16th Day of March 1994

Hon'ble Shri C.J. Roy, Member (J)

Hon'ble Shri P.T. Thiruvengadam, Member (A)

Shri P.R. Khanna son of Shri A.N. Khanna aged 56 years
R/o 12, Godavari Apartments,
Alaknanda, New Delhi -19 working as
Assistant Engineer Construction/
Soil Mechanics
Northern Railway
Kashmeri Gate, Delhi.

..Applicants

By Advocate Shri S.K. Sawhney

Versus

1. Union of India, through
General Manager,
Northern Railway
New Delhi.
2. Divisional Superintendent Engineer III
Divisional Rail Manager Office
Chelmsford Road
New Delhi.

....Respondents

By Advocate Shri H.K. Gangwani

D R D E R (Oral)

Hon'ble Shri C.J. Roy, Member (J)

1. Shri S.K. Sawhney, the counsel for the applicant states that he wants to withdraw the case as not pressed. To this effect he also makes an endorsement in the file. The OA is dismissed as withdrawn. No costs.

P. T. T.

(P.T. THIRUVENGADAM)
Member (A)

(C.J.R.)
(C.J. ROY)
Member (J)

LCP